

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated - 19-05-2016

**PROCEEDINGS**

Judiciary –Appointment of 12 Sub Judges / CJMs as District Judges – Consequential Transfer and Postings of Judicial Officers – Orders issued.

Read : G.O.(Ms) No.125/2016 /Home dated 08.04.2016

**ORDER NO. B1- 49765 / 2015**

As per the GO read first above the Government have appointed 12 Sub Judge / Chief Judicial Magistrates as District and Sessions Judges in the Kerala State Higher Judicial Service. In the circumstances following transfer and postings of judicial officers are ordered. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<b>I</b>	<b>II</b>	<b>III</b>	<b>IV</b>	<b>V</b>
<b>Sl. No</b>	<b>Name and Designation</b>	<b>Post</b>	<b>Charge of column II to be handed over to</b>	<b>Charge to be taken from</b>
1	Shri A.Badharudheen, Addl. District Judge-II, Thiruvananthapuram	Enquiry Commissioner & Special Judge , Thiruvananthapuram	Shri V.K.Rajan (Sl.No.5)	Await Government orders appointing him as Enquiry Commissioner & Special Judge.
2	Shri C V Francis MACT / Addl.District Judge, Muvattupuzha	Judge, Family Court, Mavelikkara	Shri K.Kamanees (Sl.No.11)	Judge, Family Court, Alappuzha
3	Shri C. Balan Spl.Judge (NDPS Act cases)/Addl.District Judge, Vadakara	Judge, Family Court, Thalassery	Shri K.J.Arby (Sl.No.7)	Addl.District Judge-I / Addl.MACT, Thalassery
4	Smt. P. Ragini, Addl.District Judge-IV / Addl.MACT, Kottayam	Spl.Addl.Sessions Judge(Sooryanelli cases), Kottayam	Shri R.Sureshkumar (Sl.No.10)	Assume charge
5	Shri V.K.Rajan, Addl.District Judge-IV / Addl.MACT, TVPM	Addl.District Judge-II, Thiruvananthapuram	Shri J.Nazar(Sl.No.14)	Subject to issuance of Government orders appointing Shri A. Badharudheen(Sl.No.1) as Enquiry Commissioner & Special Judge
6	Shri P.V Balakrishnan, Addl District Judge-VII / Addl MACT, TVPM	Special Judge (SPE/CBI), Thiruvananthapuram	Shri Minimol T.K. (Sl.No.16)	Assume charge
7	Shri K J Arby, MACT, Vadakara	Special Judge (NDPS Act cases)/ Addl. DJ, Vadakara	Shri Biju Menon K. (Sl.No.13)	Shri C .Balan (Sl.No.3)
8	Shri Vincent Charley, Spl Judge SC/ST (POA)Act cases, Mananthavady	Judge, Family Court, Malappuram	Addl.District Judge-I / Addl MACT, Kalpetta	District Judge, Manjeri

*Anil*



Following 12 officers at Sl.No. 9 to 20 who stand appointed as District Judges are posted as shown in column III				
9	Shri Anil Kumar.K, CJM, Palakkad	Addl.District Judge-III / Addl. MACT, Alappuzha	JMFC-I, Palakkad	Addl.District Judge-III / Addl MACT, Alappuzha
10	Shri Sureshkumar S, CJM, Kottayam	Addl.District Judge-IV / Addl.MACT, Kottayam	Smt.Jyothis Ben P. (Sl.No.28)	Smt. P.Ragini (Sl.No.4)
11	Shri K.Kamanees, CJM, Ernakulam	MACT / Addl.District Judge, Muvattupuzha	JMFC-I, Ernakulam	Shri C.V.Francis (Sl.No.2)
12	Shri Krishnakumar N.R. Prl. Sub Judge, Thrissur	Judge, Family Court, Kannur	Smt. V.B.Sujayamma (Sl.No.32)	Addl.District Judge-I / Addl.MACT, Thalassery
13	Shri Biju Menon K., CJM, Kozhikode	MACT, Vadakara and await orders from the Government appointing him as Presiding Officer, Labour Court, Kozhikode	Shri K.Soman (Sl.No.24)	Shri K.J.Arby (Sl.No.7)
14	Shri J.Nazar, CJM, Pathanamthitta	Addl.District Judge-IV / Addl.MACT, Thiruvanthapuram	JMFC-I, Pathanamthitta	Shri V.K.Rajan Subject to orders of Sl.No.1
15	Shri Joshy John, CJM, Thodupuzha	Addl.District Judge-III / Addl.MACT, Thodupuzha	JMFC, Thodupuzha	Addl.District Judge-I / Addl.MACT, Thodupuzha
16	Smt. Minimol T.K. CJM, Thrissur	Addl.District Judge- VII/ Addl.MACT, Thiruvananthapuram	Smt. P.N.Seetha (Sl.No.23)	Shri P.V.Balakrishnan (Sl.No.6)
17	Smt. Cijimol Kuruvilla, Prl. Sub Judge, Ernakulam	Judge, Family Court Nedumangad /	Shri A.M.Basheer (Sl.No.31)	Shri N.Revi
18	Smt. Ash K.Bal, CJM, Kollam	Addl.District Judge-II / Addl.MACT, Kollam	JMFC-II, Kollam	Addl.District Judge-IV / Addl.MACT, Kollam
19	Smt. V.G.Sreedevi, CJM, Alappuzha	Addl.District Judge- IV / Addl.MACT, Thodupuzha	JMFC-I, Alappuzha	Addl. District Judge-I / Addl.MACT, Thodupuzha
20	Shri G.Anilkumar, Sub Judge on deputation as Joint Secretary, Law (Suits) Thiruvananthapuram	Addl. District Judge-III, Mavelikkara	On repatriation	Addl. District Judge-II MACT, Mavelikkara
21	Sri. Ajikumar S., CJM, Kalpetta	Chief Judicial Magistrate, Ernakulam	Munsiff, Kalpetta	JMFC-I, Ernakulam
22	Shri Anil K Bhaskar Prl.Sub Judge, Thalassery	Chief Judicial Magistrate, Palakkad	Sub Judge, Kannur	JMFC-I, Palakkad
23	Smt. Seetha P.N., ACJM(Chit cases), Thrissur	Chief Judicial Magistrate, Thrissur	Shri Binu P.S. (Sl.No.46)	Smt. Minimol T.K. (Sl.No.16)

*Amal*



24	Shri K.Soman, Prl. Sub Judge, Kozhikode	Chief Judicial Magistrate, Kozhikode	Smt. Seena S.S. (Sl.No.35)	Shri Biju Menon K. (Sl.No.13)
25	Shri Baiju C.K. Prl. Sub Judge, Thiruvananthapuram	Chief Judicial Magistrate, Kollam	Shri V.Sathishkumar (Sl.No. 34)	JMFC-II, Kollam
26	Shri P.Sabarinathan, Addl.Sub Judge, Thalassery	Chief Judicial Magistrate, Kalpetta	Sub Judge, Kannur	Munsiff, Kalpetta
27	Shri Hafees Mohammed, Addl. CJM, Thiruvananthapuram	Chief Judicial Magistrate, Thodupuzha	JMFC-II, Thiruvananthapuram	JMFC, Thodupuzha
28	Smt. Jyothis Ben P., Prl. Sub Judge, Kottayam	Chief Judicial Magistrate, Kottayam	Shri K.P.Thankachan (Sl.No.33)	Shri Sureshkumar S. (Sl.No.10)
29	Shri Varghese A.F, Addl.Sub Judge-II, Kozhikode	Chief Judicial Magistrate, Pathanamthitta	Addl.Sub Judge-III, Kozhikode	JMFC-I, Pathanamthitta
30	Shri A.Shajahan, Secretary,DLSA, Alappuzha	Chief Judicial Magistrate, Alappuzha	On repatriation	JMFC-I, Alappuzha
31	Shri A.M Basheer Addl.Sub Judge -I, Ernakulam	Prl.Sub Judge, Ernakulam	Shri Vishnu .K (Sl.No37.)	Smt.Cijimol Kuruvilla (Sl.No.17)
32	Smt. V B Sujayamma Addl.Sub Judge -I, Thrissur	Prl.Sub Judge, Thrissur	Shri Mahesh G. (Sl.No.40)	Shri N.R.Krishnakumar (Sl.No.12)
33	Shri K P Thankachan Addl.Sub Judge, Kottayam	Prl.Sub Judge, Kottayam	Shri Dinesh M.Pillai (Sl.No.36)	Smt. Jyothis ben P. (Sl.No.28)
34	Shri V Sathishkumar, Addl.Sub Judge-II, Thiruvananthapuram	Prl.Sub Judge, Thiruvanthapuram	Shri Sudhakanth R. (Sl.No.39)	Shri Baiju C.K. (Sl.No.25)
35	Smt Seena S S Add.Sub Judge-I, Kozhikode	Prl.Sub Judge, Kozhikode	Shri U.V.Unnikrishnan (Sl.No.41)	Shri Soman K. (Sl.No.24)
36	Shri Dinesh M Pillai, Sub Judge, Neyyattinkara	Addl.Sub Judge, Kottayam	Smt. Bindu Sudhakaran(Sl.No.44)	Shri K.P.Thankachan (Sl.No.33)
	Officers at Sl.No. 37 to 46 are promoted to the cadre of Sub Judge / Chief Judicial Magistrate and posted as shown in column III			
37	Shri Vishnu .K Prl.Munsiff, Kollam	Addl.Sub Judge-I, Ernakulam	Addl.Munsiff, Kollam	Shri A.M.Basheer (Sl.No.31)
38	Shri Suresh T.K JMFC-I, Muvattupuzha	Addl.CJM Thiruvananthapuram	Munsiff, Muvattupuzha	JMFC-II, Thiruvananthapuram
39	Shri Sudhakanth R JMFC, Vaikom	Addl.Sub Judge -II, Thiruvananthapuram	Munsiff, Vaikom	Shri V.Sathishkumar (SL.No.34)
40	Shri Mahesh .G JMFC-III, Thrissur	Addl.Sub Judge -I, Thrissur	JMFC-II, Thrissur	Smt. V.B. Sujayamma(Sl.No.32)
41	Shri Unnikrishnan A.V JMFC-III(Mobile), Kannur	Addl.Sub Judge-I, Kozhikode	JMFC-II, Kannur	Smt. Seena S-S(Sl.No.35)

*Amal*

42	Shri Rajesh .G Asst.Director, KJA	Addl.Sub Judge-II, Kozhikode	On repatriation	Addl.Sub Judge-III, Kozhikode
43	Shri Anilkumar S.K Prl.Munsiff, Cherthala	Prl.Sub Judge, Thalassery	Addl.Munsiff, Cherthala	Sub Judge, Kannur
44	Smt Bindu Sudhakaran Munsiff , Attingal	Sub Judge, Neyyattinkara	JMFC-I, Attingal	Shri Dinesh M.Pillai (Sl.No.36)
45	Shri Muhammed Raees Munsiff, Chengannur	Addl.Sub Judge, Thalassery	JMFC, Chengannur	Sub Judge, Kannur
46	Shri Binu P.S JMFC-I, Kollam	Addl.CJM(Chit cases), Thrissur	JMFC-II, Kollam	Smt. P.N.Seetha (Sl.No.23)

Shri N.Revi, Retired District Judge now functioning as Judge, Family Court, Nedumangad will hand over charge of his office to Smt. Cijimol Kuruvilla(Sl.No.17).

The Officers at Sl.No 1 to 4, 6 to 8, 11 to 13, 17, 21 to 30 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

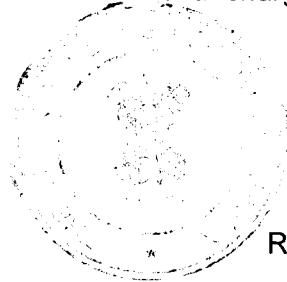
The Officers at Sl.No 31 to 35, 38, 43, 44 & 46 are eligible for Special Pay for extra administrative work @ Rupees 1875/- per month in their new posts.

The appointment as District Judges of Officers at Sl.No. 9 to 20 will be without prejudice to the appointments of candidates to be recruited directly from the Bar and their inter se seniority will be finalized later.

All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

*In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.*

( By Order ),



*(Handwritten Signature)*  
N.Anil Kumar

Registrar( Subordinate Judiciary )

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram(46 copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl. Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director of Kerala Judicial Academy.
- The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
- The District Judges and Chief Judicial Magistrates of the 14 Districts.
- The Officers and courts concerned.
- The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The A5, B2, B3, B4, B5,C1, D2 ,E1 & I1 seats e-Courts & Computer Cell, High Court.
- The Administrative Records Section, High Court ( 2 copies )
- The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.